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WP-40478-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 25th OF NOVEMBER, 2025

WRIT PETITION No. 40478 of 2025

M/S MARTIN AND BROWN BIO SCIENCES PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT 2013 HA Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Abhishek Arjaria - Advocate for petitioner.

Shri Rohit Jain - Advocate on behalf of caveator.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel appearing for petitioner submits that there are certain technical defects in the petition. Accordingly, he seeks leave to withdraw the petition with liberty to file a fresh petition.

In view of the above, petition is dismissed as withdrawn with liberty as prayed for.

Since petitioner has withdrawn the petition, the caveat shall be separated and kept alive.

(SANJEEV SACHDEVA) CHIEF JUSTICE

(VINAY SARAF) JUDGE



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